

Reliance General Insurance Company Ltd.**Add-On/ Clause Wording under Standard Fire and Special Perils Policy****Margin Clause:**

No adjustment in premium shall be made unless the values reported represent an increase or reduction of 10% or greater from the previous values reported.

The premium shall be proportionately increased or reduced for the unexpired time of the policy and shall be based on the difference between the previously reported values, or the values at inception and those currently reported.

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